

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. OA. 279 of 199 8

Applicant (s) Subha Narayan Swain Respondent (s) UOI Govt

Advocate for Applicant (s) Ms. J. L. Patra Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

280 for rs 50/
filed.

for regn pl.

25/5/98
25.05.98
So (g)
Registrar

for Admn fl.

25/5/98
Bench.

J. J. m.

REGISTER

Registrar

26.5.98

Seen the petition. Heard the learned counsel for the petitioner. It is submitted by the learned counsel for the petitioner that the matter may be disposed of at the admission stage by issuing an appropriate direction to respondents without calling upon them to appear and file counter.

The short facts of this case, according to petitioner, are that the departmental authorities have issued a notice dated 7.4.1998 (Anexure-1) for filling up of the post of E.D.B.P.M., Tandikul B.O. in account with Jagatsinghpur H.O. By this notice they have called for applications from the general public. It has been mentioned in the notice that the post is reserved for S.T. community candidate. The notice also indicates that in case sufficient number of candidates belonging to S.T. community do not apply for the said post then the post will be throw open to the candidates belonging to OBC and in case similar number of candidates do not come forward, then the post will be ~~filled up by~~ thrown open to S.C. Candidates and in case S.C. candidates are not available the post will be

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OA-279/98

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

A copy of the order dt 26-5-98 given to the applicant's

Sup
27/5

Hand
27.05.98
S-O

Received the copy of the order dated 26-5-98

Geetha Narayan Swain
Applicant

A copy of the order dt 26-5-98 with copy of the original application sent to all respondents by regd. post.

Sup
29/5

Hand
29.05.98
S-O

filled up by general category candidates. The petitioner's case is that he has all the requisite qualifications for being selected for the post of EEBPM. He belongs to general category and in the present application his prayer is that in case required number of eligible candidates belonging to ST/OBC/SC do not apply in response to the said notification at Annexure-1, his case should be considered along with candidature of other general category candidates. In case the petitioner has applied within the last date fixed which is 8.5.1998 and in case requisite number of candidates belonging to ST/OBC/SC categories candidates do not apply in response to notice at Annexure-1, respondents are directed to consider the candidature of the applicant for the post of EDBPM, Tandikul BO. if the same is filled up by general category candidate.

~~Hand~~

With the above direction O.A. is disposed of at the admission stage.

Hand over a copy of the order to learned counsel for the petitioner and copies of the order be sent to respondents along with applications.

VICE-CHAIRMAN

26.5.98